MR. DEJ'UTY CHAIRMAN : Copies will be circulated. If you want, you may give notice of a motion.

श्री सुन्दर सिंह भंडारी : स्टेटमेंट की कापी देखे बिना तो यह बड़ा कठिन होगा। स्टेटमेंट को देखने के बाद सोचेंगे और अगर उसके ऊपर स्पष्टीकरण की आवश्यकता है तो वह करेंगे।

श्री उपसभापति : स्टेटमेंट को देखने के बाद मैं वह सोचेंगे।

MOTION FCR EXTENSION OF TIME FOR PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE OF 1 HE HOUSES ON THE MEDICAL TERMINATION OF PREGNANCY BILL, 1969

SHRI MULKA GOVINDA REDDY (Mysore) ; Sir, I move :

> "that the ime appointed for the presentation if the Report of the Joint Commit ee of the Houses on the Medical Termination of Pregnancy Bill, 1969, be further extended up {o the firsl day of the Seventy-fourth Sessioi of the Rajya Sabha."

The question VOS put and the motion wns adopted.

STATEMENT BY MINISTER RELATING TO I3ELHI UNIVERSITY (AMENDME MT), ORDINANCE. 1970

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which necessitated immediate legislation by the Delhi Ui iversity (Amendment) Ordinance, 1970 [Placed in Library. See No LT-3658'70]

REFERENCE TO THE DEMAND FOR SETTING UP A SECOND STEEL PLANT IN ORISSA

SHRI MULKA GOVINDA REDDY (Mysore) : Mr. Deputy Chairman, Sir, I would like to draw the attention of the Government to the fact that in Orissa there is a complete bundh in which all political parties and the entire people of Orissa have participated to draw the attention of the Government of India to the injustice done to them in not establishing a steel plant in Orissa. Members of Parliament belonging to all parties are performing dharna in front of the Prime Minister's residence today. Therefore, it is imperative that the Government of India should come forward with a statement with regard to the reasonable and just demand made by the people of Orissa for establishing a steel plant there. I, therefore, urge the Prime Minister to make a statement in this House with te-gard to the question that has now been raised by the people of Orissa with regard to the establishment of a steel plant in Orissa.

SHRI BHUPESH GUPTA (West Bengal) : We fully support the demand for a second steel plant in Orissa. I think this legitimate demand should be accepted.

{Some hon. Members stood up in their seats.)

MR. DEPUTY CHAIRMAN : Let there be no discussion now. The Chairman had allowed Mr. Mulka Govinda Reddy to raise this question in the House. He has raised it. Let there be no discussion at this moment.

SHRI DAHYABHAI V. PATEL (Gujarat) : Kindly allow two minutes to Members to say something. Steel plants are being given on consideration of vote-catching and not on the economics of it. Steel plants should be located on the basis of economics, production of steel and not merely for vote-catching as is being done. Three steel plants have been announced. The question is : How, why and where ? There is abun-

IShri Dahyabhai V. Patel.] dance of iron ore. Where there is possibility of having another steel plant it is being neglected. Therefore, the people of Orissa are quite rightly agitated over this. The attention of the House must be drawn to this aspect.

KUMARI SHANTA VAS1SHT (Delhi) : When some Members of Parliament went to see the Prime Minister, she went out through the backdoor without seeing them. She should have heard and talked to them and even given an assurance. Instead she went away by the backdoor.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, इसके बारे में मैंने भी निवेदन किया था क्योंकि आज जो उड़ीसा बन्द का प्रश्न है वह एक दल का प्रश्न है बल्कि वह एक नीति सम्बन्धी प्रश्न है और आज आप देख रहे हैं कि लोक सभा में श्रीमती फीरोज गांधी की सरकार के विरुद्ध अविश्वास का प्रस्ताव आ रहा है फिर भी संसोपा पार्टी ने अपने दल के नेता श्री रबी राय को आज्ञा प्रदान की कि वह आज वहां रहें, उड़ीसा में रहे । आज वह भुवनेश्वर में हैं ।

इसलिये मैं आपसे कहना चाहता हूं कि इस पर पूरी बहस हो । ध्यानाकर्षण तो हमारे मुल्क गोविन्द रेड्डी जी ने कर दिया मगर इस पर पूरी बहस हो कि उड़ीसा के साथ इस सरकार ने स्टेप-मदर्ली ट्रीटमेंट क्यों किया और वहां की जनता की आकांक्षाओं की पूर्ति क्यों नहीं की । यह हमारा आपसे निवेदन है ।

श्री सभापति : ठीक है, श्री जगदम्बी प्रसाद यादव ।

श्री जगदम्बी प्रसाद यादव (बिहार) : अभी देश में नक्सलवादी कांड की ओर सब का ध्यान आकर्षित है और उसी तरह का भयंकर कांड बिहार के मुजफ्फरपुर के मशहरा विकास प्रखंड में हुआ है और वर्षों से ऐसा कांड हो रहा है और वहां पांच हत्यायें हो चुकी हैं . . .

THE LEADER OF THE OPPOSITION (SHRI S. N. MISHRA) : Sir, this is another subject. But my submission is...

MR. DEPUTY CHAIRMAN : We have had enough discussion about it.

SHRi S. N. MISHRA : I was frying to catch your eye. I thought that the hon'ble Member was going to refer to the same subject but he switched over toanother point.

श्री उपसभापति : यादव जी, जरा आप बैठ जाइये, इनको पहले बोल लेने दीजिये।

SHRI S. N. MISHRA : Sir, the question of location of the steel plants has taken a very serious turn. Now, recently the Prime Minister was pleased to make a gift of two or three steel plants to certain States. Now here is a State which is a candidate for a steel plant; probably they have advanced very plausible arguments in its favour. How is Parliament to judge about it ? The Prime Minister without consulting the Planning Commission has been making a gift of the steel plants. We do not know on what rational grounds she has been doing this. In fact, the general impression is that it is out of electoral considerations that she has been giving a go-by to planning principles and priorities. Now the Orissa people are completely united on this issue. There is a complete "bandh" in Orissa and all the Members—almost all—belonging to both the Houses of Parliament are staging a "dharna" at the residence of the Prime Minister. Now, what exactly do you expect us, Mr. Deputy Chairman, to do in this matter? The only thing that we can do is to demand that the Prime Minister should come forward with a comprehensive policy statement on the location of steel plants, and also supply to us the reasons that have im-! pelled her not to grant a steel plant to Orissa, because in view of the universal demand in Orissa, there must be a plausible case for the location of a steel plant in Orissa. Would the Prime Minister come forward with a comprehensive policy statement on the location of steel plants ? That is the main issue.

SHRI BHUI'ESH GUPTA: Sir,...

MR. DEPUTY CHAIRMAN: Please sit down. We have had enough discussion on this n> w.

SHRl BHU PESH GUPTA : Two Members of P irliament met the Prime Minister and t ley were told that after the completion of something, it would be given. Ther fore, a statement should be made here. This is a suitable occasion for the Pr, me Minister to come and announce that this steel plant would be granted.

SHRl MAHAVIR TYAGI (Uttar Pradesh) : Wly did the Orissa people not exercise pressure earlier? They have done it r, >w; they will have it.

MR DEPU'iY CHAIRMAN : Now, Mr. Yadav.

REFERENCE TO ALLEGED POLITICAL MURDERS IN MUZAFEARPUR

श्री जगदम्बी प्रसाद यादव (बिहार) : श्रीमन्, मुजफ्फरपुर का मसेहरी ब्लाक नक्सलवादियों के लिए हिन्दुस्तान में मशहूर हो रहा है और इसी लिए सर्वोदय नेता श्री जयप्रकाश नारायण जी वहां पर अड्डा मारे बैठे हैं और जिस प्रकार से श्रीमन्, आज का सरकारी दल ऐसे लोगों से गठबंधन कर रहा है जिन को संविधान में जनतंत्र में और कानून के शासन में विश्वास नहीं है उस के कारण ही आज देश में आतंकवादियों का बोलवाला हो रहा है ।

श्रीमन्, इसी संबंध में दूसरी बात यह है कि आज सत्तारूढ़ दल और उस के प्रधान मंत्री जिस प्रकार से जनसंघ के खिलाफ एक घृणापूर्ण वातावरण तैयार कर रहे हैं उसी का यह प्रतिफल है कि मसेहरी ब्लाक में आतंकवादियों ने श्री रामगरीब दास की हत्या 24 तारीख की रात को कर दी । श्रीमन्, इस मसेहरी ब्लाक में 5 हत्यायें आतंकवादियों द्वारा हो चुकी हैं और वहां की इंटेलीजेंस का कहना है कि जब तक वहां का डी० एस० पी० श्री डी० के० दुबे वहां है तब तक वहां की स्थिति सुधरने वाली नहीं है । वहां पहले एक बिजली सिंह की हत्या के मामले में उनका एक्सप्लेनेशन मांगा गया था जिस में राजेश्वर सिंह और तस्लीम यह दोनों मुख्य अभियुक्त थे, और उस डी० एस० पी० के कारण ही यह सब वहां हो रहा है और उसी के कारण यह रामगरीब दास की हत्या हुई है । उस के पास केवल दस कट्ठा जमीन है और चार, पांच बालबच्चे हैं । उस की हत्या के विरोध में सारे मुजफ्फरपुर में कंप्लीट हड़ताल रही । उस की शव यात्रा में 10, 12 हजार लोग गये । जब उस की शव यात्रा में दस, बारह हजार लोग जा रहे थे और उस शहर में पुलिस काफी तादाद में थी उस समय भी उस शहर के एक कोने में राम चन्द्र के घर को लूटा गया और उन लोगों को मारने का भी प्रयत्न किया गया । हो सकता है कि उन लोगों को मारा गया हो । इस लिए मैं सरकार से जानना चाहता हूं कि जिस जगह के वे रहने वाले हैं वहां केवल दस घर हिन्दुओं के हैं और 40 घर मुसलमानों के हैं । मैं सरकार से जानना चाहूंगा कि उन को मारने वाले नक्सलवादी थे या साम्यवादी थे क्योंकि जो उन का डाइंग डिक्लेरेशन है उस में उन्होंने जो नाम लिए हैं उस से यह बात निकलती है । साथ ही मैं सरकार से यह भी जानना चाहता हूं कि उन को मारने वाले पाक तत्वतो नहीं हैं कि जो नक्सलवादी बन कर उन की हत्या किये हों । मैं सरकार से यह भी जानना चाहता हूं कि क्या उसे पता है कि उन को धमकी भरे पत्र भी मिलते थे और पुलिस को इस बात की सूचना थी और पुलिस और सरकार को सूचना मिलने के बाद भी यह सरकार जो कम्युनिस्टों के इशारे पर चलती है, ऐसे व्यक्ति की रक्षा नहीं कर सकी । क्योंकि ये